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CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 83 of 1998

New Delhi, dated the 8th January, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

1. Budh Sen Naresh,
S/o Shri Laljee Naresh,
R/o WZ-96, School Road,
Uttam Nagar,
New Delhi-110059.
2. Raj Pal Singh,
S/o Shri Rambhool Singh,
R/o A-55, Hardev Puri, 100ft. Road,
Shahdara,
Delhi-110093. APPLICANTS

(By Advocate: Shri C.B. Pillai)

VERSUS

Union of India through

1. The Secretary,
Ministry of I & B,
Shastri Bhawan,
New Delhi.
2. The Director General,
All India Radio,
Civil Construction Wing,
Akashvani Bhawan,
New Delhi.
3. The Chief Engineer (C),
Civil Construction Wing,
P.T.I. Building,
4, Parliament Street,
New Delhi-110001. RESPONDENTS

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicants seek a direction to convene a DPC to make regular promotions to the vacancies in the grade of A.E. (Civil) which arose after 30.3.92 together with consequential benefits.

2. We have heard Shri C.B. Pillai. Shri Pillai has stated the applicants have filed their representations dated 28.8.97 and

(3)

10.9.97 which remain undisposed of by the Respondents.

3. This O.A. is disposed of at the preliminary stage itself with a direction to the Respondents to examine the contents of the aforesaid representations filed by the ^{in accordance with law} applicants and dispose of the same by means of a detailed, speaking and self-contained order under intimation to the applicants within three months from the date of receipt of a copy of this order. No costs.

Lakshmi Swaminathan *Adige*
(Mrs. LAKSHMI SWAMINATHAN) (S.R. ADIGE)
Member (J) Vice Chairman (A)
/GK/